

PHYSICAL HEARING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 08.12.2020

<u>S.No.</u>	<u>Case Type</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>				
1	MACT	827/19	DALBIR KAUR	Vs. TUSHAR ARORA AND ORS.
2	MACT	398/20	SHAHROUKH	Vs. JALALUDEEN @ JULLU (DECEASED)
3	MACT	399/20	WAZID	Vs. JALALUDEEN @ JULLU (DECEASED)
4	MACT	445/20	MASTER AAKASH (MINOR THROUGH FATHER)	Vs. MUKESH KUMAR
5	MACT	448/20	VIRENDER THAPA	Vs. VIJAY KUMAR
6	MACT	449/20	ASHISH KOUSHAL	Vs. VIJAY KUMAR
7.	M. Ex.	243/20	SUNIL KUMAR	Vs ANKUR GOEL
<u>Plaintiff/Petitioner Evidence</u>				
8	MACT	731/19	RAJ KUMAR	Vs. VICKY GUPTA
<u>Misc. Arguments</u>				
9	MACT	551/17	MASTER SHAHID MINOR THROUGH SHAKEEL	Vs. JITENDRA KUMAR RATHI
10	MACT	552/17	MASTER MOHD. IMRAN THROUGH SHAKEEL	Vs. JITENDRA KUMAR RATHI
11	MACT	211/19	ALI SHER	Vs. JAI PRAKASH
12	MACT	643/19	RAJEEV YADAV	Vs. MAQSHUD
<u>Final Arguments</u>				
13	MACT	271/2015 56890/16	FAROOQUE KHAN (I)	Vs. AMIT AGGARWAL
14	MACT	207/14	SANJEEV SHARMA	Vs SURJEET
15	MACT	668/18	SUMAN	Vs. DEVI DAYAL
16	MACT	669/18	LAXMI	Vs. DEVI DAYAL
17	MACT	670/18	USHA @ SUMARIYA	Vs. DEVI DAYAL

18 MACT 671/18 ASHA Vs. DEVI DAYAL

Order

19. MACT 290/20 ADITYA ARORA Vs. MASTER SUBHAM

DAR Cases

20 M CrI 183/2019 FATIMA JOOHRA Vs. UNKNOWN
231 /2018 (I.P. Estate)

21 M CrI 94/2020 RAJU SAINI Vs. UNKNOWN
125 /2020 (Darya Ganj)

22 M CrI 163/2020 ASI OM PRAKASH Vs. HARI OM
275 /2020 (Pahar Ganj)

23. M CrI 123/20 AJAY Vs. PINKU PAL (188/20 Anand Parbat)